Government Bills

The House then adjourned for lunch at one of the clock.

The House re-assembled at two of the clock, MR. DEPUTY CHAIRMAN in the Chair.

SUPPLEMENTARY DEMANDS FOR GRANTS (GENERAL) 2016-17

MR. DEPUTY CHAIRMAN: Supplementary Demands for Grants (General) 2016-17, Shri Arjun Ram Meghwal.

THE MINISTER OF STATE IN THE MINISTRY OF FINANCE AND MINISTER OF STATE IN THE MINISTRY OF CORPORATE AFFAIRS (SHRI ARJUN RAM MEGHWAL): Sir, I lay on the Table, a statement (in English and Hindi) showing the Supplementary Demands for Grants (General) 2016-17.

श्री नरेश अग्रवाल (उत्तर प्रदेश)ः सर, क्या माननीय मंत्री जी को मालूम है कि किस-किस चीज़ की डिमांड इन्होंने रखी है या इन्होंने केवल इसको lav कर दिया? ...(व्यवधान)...

श्री अर्जुन राम मेघवालः सबको मालुम है। ...(व्यवधान)...

श्री उपसभापतिः इन्होंने lay कर दिया है।

STATUTORY RESOLUTION AND GOVERNMENT BILLS*

Disapproving the Indian Medical Council (Amendment) Ordinance, 2016 (No. 4 of 2016);

The Indian Medical Council (Amendment) Bill, 2016; Disapproving the Dentists (Amendment) Ordinance, 2016 (No. 5 of 2016); and The Dentists (Amendment) Bill, 2016

MR. DEPUTY CHAIRMAN: Now, we shall take up the Statutory Resolution disapproving the Indian Medical Council (Amendment) Ordinance, 2016 (No. 4 of 2016), the Indian Medical Council (Amendment) Bill, 2016, the Statutory Resolution disapproving the Dentists (Amendment) Ordinance, 2016 (No. 5 of 2016), and the Dentists (Amendment) Bill, 2016, all together as per the decision. The time allotted is three hours, and we will strictly adhere to the time.

Now, Shri T. Subbarami Reddy to move the Resolution disapproving the Indian Medical Council (Amendment) Ordinance, 2016 (No. 4 of 2016).

SHRI T. SUBBARAMI REDDY (Andhra Pradesh): Mr. Deputy Chairman, Sir, I thank you for giving me the opportunity to move both the Resolutions.

^{*}Discused together.